so far in electrifying the Railway stations between Rajpura and Ludhiana and Ludhiana and Faridkot on Northern Railway?

The Deputy Minister of Railways (Shri Shahnawax Khan): A statement i_S laid on the Table of the House. [See Appendix I, annexure No. 91.]

Displaced Person's Savings Bank Accounts and Postal Certificates

490. { Shri Ajit Singh Sarhadi: Shri D. C. Sharma:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 50 on the 4th August, 1959 and state:

- (a) the progress since made in settling the claims of Savings Bank Accounts and Postal Certificates in regard to displaced persons; and
- (b) how many of the displaced persons have taken advantage of receiving payment of their claims through execution of Indemnity Bonds?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) No further exchange of verification lists has taken place with Pakistan after April 1959.

(b) Claims amounting to more than Rs. 40,89,000]- have been settled on execution of Indemnity Bonds. The number of displaced persons involved is, however, not known.

Export of Birds to U. S. A.

491. Shri Ajit Singh Sarhadi: Shri P. C. Borooah:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 934 on the 29th August, 1959 and state:

- (a) the number of partridges, jungle fowls and sandgrouses exported to U. S. A. so far: and
- (b) whether it is not a fact that wild life in India has been very much reduced and the export will affect this further particularly in regard to partridges?

The Minister of Agriculture (Dr. P. S. Deshmukh):

Total900

(b) There has been a small decline in the number of certain species of fauna of India and on this account, export of certain species such as, the Great Indian Bustard, Jerdon's Courser mountain quail, pink-headed duck and white-winged wood-duck is not allowed. Export of certain other species such as Adjutant storks, cranes etc. is allowed only to bona fide scientific institutions by registered exporters. The export of partridges, jungle fowls and common Indian sandgrouses is not prohibited. The export of a limited number of partridges will not seriously affect their number.

Vikram University Degree in Medicine

- 492. Shri Ajit Singh Sarhadi: Will the Minister of Health be pleased to refer to the relpy given to Unstarred Question No. 1781 on the 29th August, 1959 and state:
- (a) what steps are being taken to recognise the medical degree of Vikram University by the Government of India and Medical Councit; and
- (b) what will be the status of the medical graduates therefrom in the meantime?

The Minister of Health (Shri Karmarkar): (a) and (b). The Medical Council of India at its meeting held